श्री रामानन्द यादल: मेरा क्वैंण्चन यह है, यह डिफेंस की बात है। श्रापको देश के डिफेन्स के बारे में जितनी चिंता है हमें भी उतनी चिंता है। हमने ग्रापसे कुछ कम देश के लिये नहीं किया है। इसलिए में पूछ रहा हू।

मैं जानना चाहता हू कि जब जगुग्रार खरीदने के लिये ग्राप एग्री मेंट हेतु इंग्लैंड के साथ बैठे तो क्या उस वक्त फांस का प्रतिनिधि उस एग्रीमेंट में शामिल हुग्रा या नहीं ? ग्रीर ग्राप्त वह शामिल नहीं हुग्रा तो ग्रापने क्या इंग्लैंड से एग्रीमेंट में कुछ इस तरह का ग्रास्वासन लिया कि वह फांस को पाकिस्तान या किसी दूसरे देश के हाथों में जगुग्रार बेचने की ग्रनुमित नहीं देगा ?

प्रो० णेर सिंह: सभापित महोदय, ऐसा प्रश्न तो कोई नहीं ग्राया कि किसी की देंगे या नहीं देंगे। दूसरे देशों के बारे में क्या करेंगे क्या नहीं करेंगे ऐसा कोई प्रश्न नहीं ग्राया। जहां तक इस बात का सवाल है कि जो हिस्से-पुर्जे फांस में बनते हैं, उसके बारे में ब्रिटिश एयरोस्पेस से जब हमने एग्रीमेंट किया तो इस बात की उन्होंने पूरी जिम्मेदारी ली है कि वे ये सारी चीजें हमको सप्लाई करेंगे। उसमें कोई ग्राब्स्ट्रक्शन, कोई रुकावट नहीं ग्रायेगी। सब चीजें 25 साल तक यानी 2004 तक वे सारे पार्टस, सारे वेंडर ग्राइटम्स देंगे। उनसे यह सब बातें हो गई हैं। फांस में जो पार्टस बनते है वे भी इसमें शामिल है।

(Interruptions)

श्री रामानन्द यादव : इंग्लैंड की सरकार ने जो एग्रीमेंट किया है क्या उसमें उन्होंने इस बात का ग्राश्वासन दिया है या नहीं कि फांस को वे इसे दूसरे देशों के हाथों में बेचने की इजाजत नहीं देंगे ? फांस भी कोलोबोरेटर है। कल यदि वह कहेगा कि हम देंगे तो ग्राप क्या करेंगे ?

प्रो० शेर सिंह: मैंने इसका जवाब दे दिया कि ऐसा कोई प्रश्न ग्राया ही नहीं। इस पर विचार ही नहीं हुगा। Survey conducted by the National Productivity Council regarding the loss in the nitrogenous fertiliser plants in India

*245. SHRI N. P. CHENGALRAYA NAIDU:†

SHRI BHAGATRAM MAN-NAIDU:† SHRI SITARAM KESRI:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS

be pleased to state:

- (a) whether Government's attention has been drawn to a recent survey conducted by the National Productivity Council regarding the loss in the nitrogenous fertiliser plants in India; and
- (b) if so, what action Government propose to take to make up the loss in the production of fertilisers in the country?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) and (b) A statement is laid on the Table of the House.

Statement

(a) Yes, Sir.

(b) The Government are well aware of the factors accounting for produc- . tion losses in fertilizer units, for example, mechanical failures problems, input constraints, etc., as mentioned in the report of the National Productivity Council. In order to minimise the loss on account of mechanical failures/breakdowns, emphasis is being increasingly laid on maintenance programming. In fact, as a result of this, the loss on account of mechanical breakdowns has down in 1978-79 as compared to the. loss in 1977-78. Government also appointed an expert Committee mechanical failures/ to review the

†The question was actually asked on the floor of the House by Shri N. P. Chengalraya Naidu. breakdowns in the public sector fertilizer plants, to identify the causes and suggest short term as well as long term preventive measures, and to suggest suitable changes in the maintenance programme of the plants, where required The findings and recommendations of this Committee have been sent to the various public sector fertilizer units for appropriate action.

Some of the major causes of failures/breakdowns have been identified as deficiencies in design and equipment, instability in power supply, and frequency fluctuations and voltage dips which immense damage to sensitive equipments. In order to tide over these problems, measures for replacedefective equipments/renewals of ments, creation of captive power generation facilities in the plants recurringly affected by frequency fluctuations and voltage dips, change of feedstock, etc. have been initiated in a number of plants.

SHRI N. P. CHENGALRAYA NAIDU: The hon. Minister in his statement has said that they have appointed an expert committee to find out ways and means to improve the working of these plants. What are the recommendations of this expert committee?

SHRI H. N. BAHUGUNA: There are a number of recommendations made by the expert committee which we have appointed to go into whole question. Their first mendation is that we must take а critical review of the experience the performance of the latest generation plant as in any new plant. Their second recommendation is that output expected of these plants will be 50 per cent in the first year 75 per cent in the next twelve months and 80 per cent at least thereafter. Then they have said that the accountability should be clearly established in terms of the whole staff right from the Chairman, Managing Director to down below. The committee also felt

that the man-power norms in these plants should now and hereafter on the pattern of the Madras Fertilizer Limited which has been a very successful organisation. The Commitee also recommended that fertiliser industry should have a type of inflow of information between prosperous well-functioning plants and the poor or bad functioning plants. They also said that the purchase of items and equipment on certain type of credit creates some difficulty. That type of thing should be avoided. Then, indigenous experience should be tried in areas where our capabilities are good. Also, if we are trying to do a thing, we should do it selectively, so that ultimately succeed in indigenising the experience. They also suggested that mechanical aspects, etc. should also be gone into.

Sir, it is a long report. It has just been received and we are going into it.

SHRI N. P. CHENGALRAYA NAIDU: Sir, compared to the public sector units, the private plants are doing a better work.

SHRI ARVIND GANESH KUL-KARNI: Who told you?

SHRI N. Ρ. **CHENGALRAYA** NAIDU: You see the percentage they are producing. The private sector has got one in Vizag. They are doing better than public sector projects we compare them. Sir. I think those people in private sector projects, when they purchase machinery, they are very careful. They select parts very carefully when they place orders. while the public sector-the officers there—simply place orders and not so careful. That is why we are suffering and the plants are bad equipment.

Then, he said that this is also due to power fluctuations since it is a sensitive equipment. Why can't they have their own generating equipment?

SHRI ARVIND GANESH KUL-KARNI: Stand-by equipment.

SHRIN. Ρ. CHENGALRAYA NAIDU: Will the Government take any steps in this direction?

SHRI H. N. BAHUGUNA: Sir, this question has two parts. The first part is whether the private sector is functioning better than the public sector. I am afraid, this is not true. Trombay plant which is in the public sector, is the most efficient plant in the country...(Interruptions)

AN HON. MEMBER: This is because it is in Bombay.

SHRI H. N. BAHUGUNA: This is because it is in a place where Swatantra Party was born. It is based on the Swatantra Party philosophy.

SHRI SITARAM KESRI: It is now merged with the Janata Party. Merger means dissolution ... (Interruptions)

SHRI H. N. BAHUGUNA: Leave that aside, that is between me and the gentleman here... (Interruptions)

Then, Sir, the second part of question is, why not have a captive power plant? This Government has also taken up this matter to have captive power plants in all plants, where they are not there.

श्री सीताराम केसरी: सभापति जी, माननीय मंत्री महोदय ने तकनीकी ज्ञान का उत्तर दिया जिसका कि म्रभाव हम लोगों में हैं। जैसा कि प्रश्न है ग्रीर जिसके उत्तर में आपने कहा तो यह सच है कि उत्पादन में कमी रही है। उसके कारणों में उन्होंने बताया कि विभिन्न विभागों को भेज दिया गेमा है।

श्री हेमवती नन्दन् बहुगुणाः ऐसा तो नहीं कहा या।

श्री सीताराम केसरी: ऐसा ही उत्तर था ग्रापका कि विभिन्न डिपार्टमेंट .

श्री हेमवती नन्दन बहुगुणा : डिपार्टमेट नहीं कारपोरेशन ।

श्री सीताराम केसरी : विभिन्न विभाग कह रहा हूं, वही हुग्रा। 🐃

श्री हेमवती नन्दन बहुगुणा

श्री सीताराम केसरी : ग्रापके ग्रीर हमारे ज्ञान में ग्रंतर है। ग्रापमें ज्ञान की सम्पन्नता है ग्रौर हम में ग्रभाव है हमारे व्यक्त करने में कमी हो सकती है (Interruptions) मैं ज्ञान न किसी से लेता हं न देता हूं, जो मेरे पास चिराग है उसी में सबका देखता हं। मेरा स्नापसे प्रश्न यह इन्होंने कहा कि सभी विभागों को दे दिया गया है, जो उसमें ग्रभाव ग्रौर कमियां हुई हैं। ग्रापको मांग ग्रौर सप्लाई फर्टिलाईजर फास्फेट की जो अभी तक हुई है उनको उसको महेनजर रखते हुए श्राप ग्रायात काफी कर रहे हैं मैं यह जानना चाहता हूं कि जो ग्रापकी सप्लाई है उसकी पूर्ति के लिए ग्राप ग्रायात करने की वजाय यह जो ग्रापने विभिन्न विभागों को बताया है कि उत्पादन में कमी हुई है तो उनसे कब तक पूर्ति करायेंगे जिससे कि श्रायात कम हो, उत्पादन ग्रधिक हो ग्रीर सप्लाई का पूर्णतः प्रबंध हो जाय ।

श्री हेमवती नन्दन बहुगुणा: मान्यवर, मैं माननीय सदस्य को बताना चाहता हूं कि हमारी चेष्टा है कि यह जो हमारे फर्टिलाइजर के कारखाने लगे हुए हैं, इनका उत्पादन पूरा हो । ग्रब कठिनाई क्या है, मान्यवर, दुर्गापुर, कोचीन, बरौनी, कोचीन नं० 24 नामरूप एक्सपेंशन, यह पब्लिक सैक्टर के कारखाने हैं। जब यह लगे तो इनमें दुर्गापुर बनने में चार साल लेट हो गया, यानि उसके बनने का जो समय था उससे चार साल तक भौर ग्रागे नहीं बना, कोचीन साढ़े तीन साल लेट हो गया, बरौनी तो पांच वर्ष लेट हुम्रा कोचीन नं ० 2 ब्रहाई साल लेट हुन्ना, नामरूप एक्सपेंशन भी पाच साल लेट हुआ। नतीजा क्या हुआ 15

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कि जो इिंतवपमेंट भ्राया था उसका गारंटी पीरियंड भी हो गया। वह तो जिस दिन से एिंक्वपमेंट सपलाई करते हैं, उस दिन के पीरियंड के भ्रन्दर ही उनका गारण्टी पीरियंड होता है। तो अब एंड-टु-एंड सर्वे सब प्लाट्स का करवा रहे हैं, किसमें क्या गलती है, उसको निकाल रहे हैं सही कर रहे हैं भ्रीर कोचीन में जो उसका नतीजा निकला, उसका उत्पादन बढा है।

पहली कोशिश हमारी यह है कि जो हमारे कारखाने लगे हए हैं इनका उत्पादन क्षमता के मुताबिक ग्रा जाए ग्रीर ग्राइन्दा के लिये जो सबक इनसे मिले हैं, उनको ध्यान में रखें क्योंकि यह नया फील्ड है जिसमें भारत ने प्रवेश किया है और शुरू शुरू में उसमें दिक्कतें श्रीर कठिनाइयां श्राना स्वाभाविक भीथा, कुछ हमारी विदेशी मुद्रा की हालत उस वक्त इतनी खराब थी कि एक एक प्लांट में नौ-नौ, दस-दस देशों के ग्रलग-ग्रलग एक्विपमेंट में टाइड केडिट था। इटली ने कहा कि हम कर्ज देंगे पर सामान इटली से खरीदना पड़ेगा, जापान ने कहा हम ग्रापको कर्ज देंगे, लेकिन सामान जापान से ही खरीदना पड़ेगा । तो एक्विपमेंट भी हम कम्पीटीटिव ढंग पर नहीं खरीद सके, वैस्ट खरीद सके । बाहरी देशों से कर्जे मिले, उस कर्ज के मुताबिक इन प्लांट्स को नगाया, एक्विपमेंट भी वहीं से श्राया। इस तिये इसमें कठिनाइयां रही है। उन कठिनाइयों को दूर करने का उपाय हम कर रह हैं और मैं माननीय सदस्य की इस फिक्र में कि हमारे फर्टिलाइजर की खपत बढ़ रही है, तो ज्यादा हम सप्लाई कर सके, कम इम्पोर्ट करें, मैं खुद उस चिंता में उनके साथ शामिल है।

SHRI SURENDRA MOHANTY: Failure in the production of fertilisers in the public sector is attributed to frequent failure of machinery and plants which again is attributed to faulty designs. May I know whether

لمعيوع والأراء والماء المطعن بالتجار بهيعورين

the Government took any steps to insert clauses in the agreement for taking action against the designers in case of faulty designs and whether the Government is thinking of invoking those clauses? Several public sector undertakings manufacturing fertilisers are incurring such heavy losses.

SHRI H. N. BAHUGUNA: Sir. as I told you, all these plants were conceived some time in 1966 and and all these plants have been commissioned a number of years They are still not stabilised. We are bring them in line. trying to have almost succeeded. It that we are near success. In Cochin. the plant is going to give us better production. It has reached 80 cent of its rated capacity during the last 3 or 4 months. However, I am keeping my fingers crossed. As far as the question of design is concerned, Technimont were selected by eminent scientists of our own organisation which we called P & D which is now FPDIL Division. is, Planning and Development Division of the erstwhile Fertilizer Corporation. Between them, it is possible to say who has erred where. It is not so easy to do it after 5 or 7 years. So far as invoking the clauses are concerned, the gentleman or the hon. Member feels.....

SHRI PILOO MODY: He is a gentleman all right.

SHRI H. N. BAHUGUNA: The hon. Member includes gentleman. So far as the question of breakdown is concerned, it is a common experience of the fertiliser industry as a whole anywhere in the world. Ammonia plant is so sensitive that any fluctuation in voltage will cause interruption in production. It reduces the life of the plant and it is also risky to the life of the plant itself. These things are happening. They are now being treated and taken care of by putting up captive power units.

SHRI SURENDRA MOHANTY: Sic. your statement, which was laid on

the Table of the House, mention that due to wrong designing these frequent breakdowns are taking place. My question was very simple. was responsible for okaying design?

MR. CHAIRMAN: It is very difficult to find that out at this stage.

SHRI H. N. BAHUGUNA: scientists and engineers okayed the whole thing in the Planning and Development Division of the Fertilizer Corporation of India.

SHRI SWAISINGH SISODIA: Sir. I would like to know from the hon. Minister whether the recent conducted by the National Productivity Council included the private as well as the co-operative sector fertiliser plants. I think the hon. Minister is very well aware that the IFFCO has produced more than 100 eent of its capacity. So I would like to know from the hon. Minister whether, to these plants which are working very satisfactorily and which are the pride of our nation, the Government is thinking of giving any promotional incentives, benefits and concessions in the co-operative which can give a further fillip their production by which the demands of our nation can be met.

SHRI H. N. BAHUGUNA: whereas I also congratulate the operative sector for producing more, the reasons thererof have got to be gone into. I think they are key projects and indigenisation is the least there. Therefore, the capability of those plants is proven. They are functioning better. Their processing and basic engineering was 2150 imported by people on a competitive basis from a proven area. So far as this Committee is concerned, it not go into the functioning of the cooperative sector but it did go into the functioning of the private public sector; though the National Productivity Council has not remitits report till date. ted to u_s

After this question was received us, we consulted them as to what it was like and from that we are now getting into the whole thing. I thankful to the hon. Members for putting the question. The private sector was also included in their study. Out of the eight plants they were to study, six were in the public sector and Kanpur and Goa were private sector plants.

to Questions

SHRI SWAISINGH SISODIA: What about incentives and promotional concessions and benefits being given to such of them as are doing very well?

SHRI H. N. BAHUGUNA: Incentives can be given on the basis of equal opportunity and efficiency. Here the basic thing is that these plants, the sick plants, cannot be compared with the healthy plants. Sickness has come to them from many reasons, including taking unproven technology in the name of indigenisation.

(Interruptions)

SHRI ARVIND GANESH KUL-KARNI: Sir, I want to know the Minister, but, at the outset, Ι have to request Mr. Piloo Mody please keep quiet because last time I lost a very important point of the hon. Minister.

MR. CHAIRMAN: He will not interfere.

SHRI PILOO MODY: Every time you want to make an important point, you pass it on through me.

SHRI ARVIND KUL-GANESH KARNI: In reply to an earlier ques-Member, the hon. tion of an hon. admit that the. Minister has to private co-operatives, or the Trombay, the name that he has taken the basic point is that in terms efficiency it is the co operative sector which has achieved the highest efficiency. The real problem that you have is to accept this thing. Giving all the other reasons, whether it ig turn-key or anything else. I can

difficulty. But first appreciate your admit that. Then, Sir, there was recently a world survey given in the Fertilizer News. A point has been made out that the Indian fertilizer industry is deficient not only in what you call the designing but also in the technological state. They say that the decisions from the Government and the so-called public sector organisations are delayed. That is why the Mathura and the Bhatinda plants are in difficulty and Japan has complained. That has appeared in the...

N. BAHUGUNA: It is SHRI H. Mathura and Panipat.

ARVIND GANESH KUL-KARNI: I want to know whether ...

SHRI PILOO MODY: Make him admit both.

-MR. CHAIRMAN: Do not interfere please.

SHRI ARVIND GANESH KUL-KARNI: I am not asking Mr. Piloo Mody.

MR. CHAIRMAN: Please put your supplementary.

SHRI ARVIND GANESH KARNI: The second point I want to difficulty in mention is about the commissioning a plant. As you are aware, in Russia or in Germany, the period involved is one and one and a half years. And that should be the target for the Indian Government to achieve. For that purpose, leav-Productivity ing aside what the Council has said because these are routine surveys, I want to know what basic innovations you are going to make in your Ministry for quick decisions from technological your side, apart from the Government Secondly, there was a mention of the incentives, etc. Leaving that aside the Minister agreed with me when I raised this point six months back when the problem of price policy of the fertiliser, was discussed, that the efficient plants are a easualty in

the new scheme. And that is why, perhaps, the management of the efficient plants may go into this question. Efforts to the extent that efficiency should be achieved are not there. So, in that respect, I would like to know whether that price formula will introduce an element of benefit to the efficient plants.

SHRI H. N. BAHUGUNA: I not agree that the new price formula accepted on therecommendations of the Marathe Committee has proved to be any disincentive to the efficient factories for the last over one That is not our experience. Therefore, the fears expressed by. the hon. Member are not based on or related to the situation in the indus-So far as the second part is concerned. Bhatinda and plants have not been delayed due to Government decision. For example, in the case of one of them, I am sorry to say, coal was not available even for a start-up.

SHRI PILOO MODY: Ask Ramachandran.

SHRI H. N. BAHUGUNA: Again. am not going to fix a responsibility on one who does: the Prime Minister does it; but we have found it out between ourselves that rail ment has been the basic difficulty and we have had a very great difficulty in that particular sector. But 30 far as the quick decision-making in the Ministry is concerned, in a democracy you cannot make a quick decision, because it has to go through so many channels. First, the technical people have to see it; then the Special Committee of Secretaries has to see it. In case of fertilizers, we have said that they will be one like the public sector investment board. One step has been cut down but all steps cannot be cut down. It has got to Finance and go to the Planning Ministries. It has to rotate before we can take a decision. If House even authorises me to do it by

22

21

myself, I would even then be helpless because I would need the assistance of these levels to come judgment. 1 ... \$

SHRI PILOO MODY: You have created this circus yourself. Admit that the co-operative is more efficient.

SHRI H. N. BAHUGUNA: I said earlier also and admitted that the cooperative sector plant and machinery have been accepted on a much better footing than Durgapur. Namrup, Barauni, Cochin...

SHRI ARVIND GANESH KUL-KARNI: Has that aflected the not efficiency also?

SHRI H. N. BAHUGUNA: It has.

KUL-SHRI ARVIND GANESH KARNI: You say that.

SHRI H. N. BAHUGUNA: I admit because of a correct decision or a decision in which we thought of not building the industry but building fertilisers... (Interruptions). A country has to pay the price of learning a thing. In the case of these companies, might be we erred in taking too many things for our guinea pigs but we do want guinea pigs for knowing and getting the knowledge.

SHRI PILOO MODY: I want Mr. Kulkarni to admit that I got his reply.

SHRI ARVIND GANESH KARNI: Now, Sir, if Mr. Piloo Mody offered, you know, last time Mr. Narsingh accepted that generic names will be introduced by multinationals. Mr. Piloo Mody on his behalf said: Yes. Now I am losing when multimationals are growing.

SHRI KHURSHED ALAM KHAN: The hon. Minister is very good at giving obviously convincing reasons.

श्री श्ररविन्द गणेश कुलकर्णी : वह चालाक है लेकिन सच्चा है, यह बोलो।

SHRI KHURSHED ALAM KHAN: First it was the teething trouble: then it was the defect in the plant: then it was working difficulty and I want to know one specific point. (Interruptions)

SHRI ARVIND GANESH KUL-KARNI: He is imputing motives to Mr Bahuguna, I take it that

काबिल ग्रा**द**मी ह, उतना चालाक नही

SHRI KHURSHED ALAM KHAN: Sir, I would like to know a very specific point. I would like to know. in the operating ratio, whether it is a fact that overhead expenses in the public sector fertiliser corporations are excessive and this is one of the reasons for their running into losses. I would like to know: Wnat are you doing to curtail these overhead expenses and to bring them down?

SHRI H. N. BAHUGUNA: Sir. I will look into this aspect of the question. I have not seen it from that angle (Interruptions).

MR. CHAIRMAN; He said he will look into it.

श्री स्याम लाल यादव मान्यवर मंती जी ने जो उत्तर दिया है उस से ऐसा लगता है कि इन्होने उर्वरक फैक्ट्रियों, ग्रंडरटेकिस की क्षमता के सुधार के लिए आवश्यक कदम उठाये हैं। लेकिन मैं यह जानना चाहता ह कि जो प्रमुख कारणों का पता लगा इन खराबियों और गड़बड़ियों के लिए उनमें डिजाइन ग्रौर उपकरणों में कमी एक कारण बताया गया है--यह किस हद तक कितनी फैक्ट्रियों को प्रभावित करता है ? दूसरी बात इन्होंने कही कि बिजली की सप्लाई की ग्रस्थिरता ग्रौर बिजली में रुकावट ग्रौर वोल्टेज मे उतारच ढ़ाव प्रमुख कारण हैं। तो मैं इस सम्बन्ध में जानना चाहता हूं कि बिजली की सप्लाई, में जो मुक्किल ग्रा रही है इस को दूर करने का मंत्री जी ने क्या निष्चय किया है

क्यों कि ग्राज हम देखते हैं कि बिजली की सप्लाई में सूधार होना ग्रगले कई वर्षों लक सम्भव नहीं दीखता ? एक तरफ इनर्जी मिनिस्टर कहता है कि कोयला नहीं है। अबर कोयला है तो रेल मंत्री कोयला पहुंचाते नहीं। इनकी ग्रसफलता ने इतना भंयकर और विकराल रूप धारण कर लिया है कि ये पूरे देश में उद्योगों का नाश कर के छोड़ेंगे। इस लिए मैं उर्वरक मंद्री से यह जानना चाहता हं कि क्या उन्होने ग्रपनी भ्रडरटेकिन्स को बराबर बिजली उपलब्ध कराने के लिए कोई वैकल्पिक त्यवस्था करने की बात सोची है भौर नहीं सोची है तो क्या इस पर विचार करेंगे ?

श्री हेमवती नन्दन बहुगुणा : जैसा मैं ने पहले बताया, मेजर केप्टिव प्लान्टस लगाने का निर्णय हम ले चुके हैं। वह काम चालु हों चुका है जैसे दर्गापर में, गोरखपुर में। बेकिन प्रश्न यह है कि उन 'लान्टस को भी कोयले की जरूरत होगी।

Guidelines regarding salaries and perquintes of the top executives of big companies and public sector undertakings

*246. SHRIMATI AMBIKA SONI: SHRI S. W. DHABE+ SHRI MULKA GOVINDA REDDY:

Will the Minister of LAW, JUS-TICE AND COMPANY **AFFAIRS** be toleased to state:

- (a) whether it is a fact that last year some guidelines were issued to the big companies regarding salaries and perquisites to be fixed for their top executives;
- (b) if so, what are the details in this regard;

- (c) whether the guidelines referred to in part (a) above are also applicable to public sector undertakings; and
- (d) whether Government have taken steps to ensure that the above guidelines are followed by the big companies and the public sector undertakings?

THE MINISTER OF LAW, JUS-COMPANY AFFAIRS TICE AND (SHRI SHANTI BHUSHAN): (a) to (d) A statement is laid on the Table of the House.

Statement.

- (a) and (b) The revised administrative guidelines relating to the remuneration payable to managing/ whole-time directors/managers public limited companies and private limited companies which are subsidiaries of public limited companies were issued by the Central Government on 9th November, 1978, a copy of which is annexed. (See below) The remuneration payable to the executives, however, does not require approval of the Central Government under the Companies Act, 1956, except where such executives come within the purview of Section, 204A and 314 (1B) of the Companies Act, 1956.
- (c) The term "public sector undertakings" includes both corporations owned or controlled by Government incorporated under statutes as well as other undertakings registered as companies under the Companies Act, 1956. The former are not subject to the provisions of Companies Act. As for the latter category of public sector undertakings, by virtue of this Department's Notification No. G.S.R. 235 dated 31st January, 1978. Central Government has exempted Government companies from the provisions of Sections 198, 259, 268, 269, 309, 310, 311, 387 and 288 of the Companies Act, 1956, relating to appointment of and payment of remuneration to managerial personnel. Thus, the revised administrative guide-

[†]The question was actually asked on the floor of the House by Shri S. W. Dhabe.